

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:563

ANSWERED ON:03.12.2004

CONSTRUCTION OF HOUSES

Adityanath Yogi Shri ;Modi Shri Sushil Kumar;Nayak Shri Ananta;Owaisi Shri Asaduddin;Reddy Shri Karunakara G.;Singh Shri Sitaram;Verma Shri Bhanu Pratap Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses constructed under Indira Awas Yojna (IAY) alongwith the beneficiaries including SC/ST/others, State-wise;
- (b) whether the Government propose to revise the target for construction under this scheme;
- (c) if so, the details thereof;
- (d) whether the Government propose to merge all rural housing schemes with IAY;
- (e) if so, the details thereof; and
- (f) the criteria adopted to select the beneficiaries under the Scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) The Indira Awaas Yojana (IAY) is implemented as an independent Scheme since 1996- 1997. State-wise number of houses constructed till date under the Scheme including SC/ST/others is at Annexure.

(b)&(c) No, Sir.

(d)&(e) Small schemes of Rural Housing such as the Innovative Stream for Rural Housing & Habitat Development, the Rural Building Centres (RBCs) and the Samagra Awaas Yojana (SAY) have been discontinued and merged with the main scheme i.e. Indira Awaas Yojana with effect from 1.4.2004. The sub-schemes i.e. Upgradation of unserviceable kutchha houses and Credit-cum-Subsidy scheme have also become a part of the Indira Awaas Yojana with effect from 1.4.2004.

(f) The selection of beneficiaries under the Indira Awaas Yojana is made from Below the Poverty Line (BPL) rural families with the approval of the Gram Sabha. A minimum of 60% of the beneficiaries are selected from Scheduled Castes/Scheduled Tribes.

Annexure

Annexure as referred to in reply to part (a) of the Lok Sabha Unstarred Question due for reply on 3.12.2004.

Statement showing State-wise number of houses constructed for SC/ST and OBC the Indira Awaas Yojana (IAY) since 1996-97 till date

(Unit in Nos.)

Sl.No. Name of the States/UTs Number of Houses Constructed

	SC	ST	Others	Total		
1	ANDHRA PRADESH		307375	120282	290138	717795
2	ARUNACHAL PRADESH		0	25602	44	25646
3	ASSAM		77976	137410	142435	357821
4	BIHAR		709312	134908	410096	1254316
5	CHHATTISGARH		14535	39419	24663	78617
6	GOA		49	26	3121	3196
7	GUJARAT		42427	129997	56457	228881
8	HARYANA		48877	0	26057	74934
9	HIMACHAL PRADESH		13504	1889	12201	27594

10	JAMMU & KASHMIR	0	0	54221	54221
11	JHARKHAND	53865	107508	64393	225766
12	KARNATAKA	167495	51448	133562	352505
13	KERALA	98862	11163	79052	189077
14	MADHYA PRADESH	184283	243551	210978	638812
15	MAHARASHTRA	206795	195901	234693	637389
16	MANIPUR	505	7153	1804	9462
17	MEGHALAYA	753	20121	370	21244
18	MIZORAM	0	10410	0	10410
19	NAGALAND	0	40772	0	40772
20	ORISSA	477466	241103	419992	1138561
21	PUNJAB	33829	0	3697	37526
22	RAJASTHAN	133595	78078	99343	311016
23	SIKKIM	1037	3371	5109	9517
24	TAMILNADU	362320	11731	93367	467418
25	TRIPURA	15407	29530	20011	64948
26	UTTAR PRADESH	874864	3149	451522	1329535
27	UTTARANCHAL	34839	3491	28591	66921
28	WEST BENGAL	291423	72022	212291	575736
29	A&N ISLANDS	0	1593	682	2275
30	D&N HAVELI	8	470	0	478
31	DAMAN & DIU	26	158	71	255
32	LAKHSHADWEEP	0	354	0	354
33	PONDICHERRY	1268	0	1188	2456

TOTAL	4152695	1722610	3080149	8955454	
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